

SCHEDULE II FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PURNA PHARMACEUTICALS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	PURNA PHARMACEUTICALS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02/09/2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata (West Bengal)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U85100WB2008PTC129015
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: 71, Canning Street A-402/8, Bagree Market Kolkata WB 700001, INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21/01/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	22/01/2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Kannan Tiruvengadam Address: Netaji Subhas Villa flat No. 3 C, 3rd Floor, 18 Karunamoyee Ghat Road Near Dharapara Tollygunge, Kolkata, West Bengal, 700082 Email: calkannan@gmail.com / liquidation.purna@gmail.com Telephone number: 033-24202487 Registration No. IBBI/ IPA-001/ IP-P00253/ 2017-18/ 10482
9.	LAST DATE FOR SUBMISSION OF CLAIMS	21/02/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the PURNA PHARMACEUTICALS PRIVATE LIMITED on 22nd January 2020.

The stakeholders of PURNA PHARMACEUTICALS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **21st February 2020**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The claim forms can be downloaded from IBBI website: <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



CA Kannan Tiruvengadam
Liquidator of PURNA PHARMACEUTICALS PRIVATE LIMITED
IBBI/PA-001/ IP-P00253/2017-18/10482
Netaji Subhas Villa, 18 Karunamoyee Ghat Road(Tollygunge Area),
Flat 3C , Kolkata 700082,
West Bengal, India

Date: 01st February 2020
Place: Kolkata